


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
(EXCISE APPEAL BRANCH)

Dated: 21/12/2018

NOTICE

All concerned are hereby informed that on dated 24/12/2018, all matters listed before Hon'ble Customs, Excise, Service Tax (DB) and Single Member matters also stands adjourned and the next date of hearing will be notified in due course .

By order


Deputy Registrar
Excise(DB)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.


Deputy/Assistant Registrar
Excise(DB)